

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Co.Appeal 139 of 2020

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 31.03.2021**

Name of the Company:

Krishna Gopal Mor
(Siddharth Polytex Pvt Ltd)
V/s
ROC Gujarat

Section:

252(3) of Companies Act, 2013

ORDER

Learned PCS Mr. Dhiren Dave appeared for Petitioner.

Learned PCS Mr. S.K. Jain appeared for Respondent 1 to 4 & 11 to 12.

This application is being opposed by the Respondents, hence, it requires hearing in detailed manner. Parties are directed to appear physically if possible. This matter be heard at length and in continuous manner. Accordingly, this matter is adjourned.

Matter to appear for further consideration on 07.06.2021.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 31st day of March, 2021

Prakash

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**